


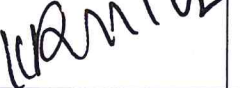
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

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|----------------------------------|----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No.275/9/HDB/2017 |
| NAME OF THE COMPANY | Aliens Developers Pvt Ltd |
| NAME OF THE PETITIONER(S) | Sridhar Arikatla & another |
| NAME OF THE RESPONDENT(S) | Aliens Developers Pvt Ltd |
| UNDER SECTION | Sec 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| V. Appa Rao | Advocate | |  |
| K. Ravindra Kumar | Sr. Counsel | |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| P. Raja Sripathi Rao | Adv | 9948221662 | P. P. Rao |
| | | | |

Heard Mr.K.Ravindra Kumar, Sr.Counsel along with Mr.V.Appa Rao, learned counsels for the Petitioner and Mr.P.Raja Sripathi Rao, learned counsel for the Respondents.

Mr.Raja Sripathi Rao, learned counsel for the Respondent, ^{submitted}that they are working out arrangement of schedules, as there are several similar cases, and thus requires some more time. Post the case on 30.01.2018.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)